

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 14/9/HDB/2021
NAME OF THE COMPANY	Mark Infrastructure Ltd
NAME OF THE PETITIONER(S)	Padmavathi Steel Traders
NAME OF THE RESPONDENT(S)	Mark Infrastructure Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER


Counsel for petitioner is connected through video conference.

Mr.Raja shekar Salvaji, Counsel offers to file vakalat and seeks time for filing counter.

At his request time granted.

List the matter for further consideration on 15.03.2021.


Member(T)


Member(J)

Pavani